

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

RAJYA SABHA
UNSTARRED QUESTION NO - 2026
ANSWERED ON – 05/08/2026

NETWORK OF ELECTRIC VEHICLE CHARGING STATIONS IN THE COUNTRY

2026. Shri Govindbhai Laljibhai Dholakia:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether electric vehicles are effective in reducing air pollution due to their zero emissions;
- (b) whether Government is promoting the use of electric vehicles through Faster Adoption and Manufacturing of Hybrid and Electric Vehicles and Production Linked Incentive;
- (c) whether the network of electric vehicle charging stations in the country is still in its nascent stage, leading to a severe shortage in rural and semi-urban areas; and
- (d) the specific steps being taken by Government to rapidly expand electric vehicle charging stations, especially in rural and semi-urban areas and the details of short-term and long-term targets that have been set in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Electric Vehicles (EVs) are effective in reducing air pollution as they have zero tailpipe emissions.

(b) and (c) The Government in the Ministry of Heavy Industries actively promotes EV adoption through the Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME-India) initiative and multiple Production Linked Incentive (PLI) schemes. FAME-II concluded with an enhanced outlay of ₹11,500 crore, followed by the current Prime Minister Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme with a ₹10,900 crore budget for demand-side incentives. Simultaneously, the PLI Scheme for Automobile and Auto Components (₹25,938 crore) and the PLI for Advanced Chemistry Cell (₹18,100 crore) aim to boost domestic manufacturing of high-technology products and battery cells.

As per the latest data from the Bharat Heavy Electricals Limited (BHEL) portal (July 2026), there are 52,718 public charging stations installed across the country.

(d) The Government in Ministry of Road Transport and Highways has taken following initiatives to promote adoption of Electric Vehicles (EVs) in the country:

- (i) Notification issued vide S.O. 5333(E) dated the 18th October, 2018 to grant exemption from the requirements of the permit to the battery operated transport vehicles.
- (ii) Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 to grant exemption of Battery Operated Vehicles from payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.
- (iii) Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to grant All India Tourist Permit for battery-operated vehicles without payment of permit fee.
- (iv) Notification issued vide G.S.R. 167(E) dated the 1st March, 2019 to facilitate retrofitment of hybrid electric system or electric kit to vehicles.
- (v) Notification issued vide G.S.R. 749(E) dated the 7th August 2018 enabling registration mark of Battery Operated Vehicles in Yellow colour on Green background for the transport vehicles and for all other cases, in White colour on Green background.
- (vi) Further, an advisory dated 12th August 2020 has been issued to all States and UTs regarding sale and registration of two-wheeled Electric Vehicles without batteries.

The Government in the Ministry of Heavy Industries has allocated ₹2,000 crore under the PM E-DRIVE scheme for establishing public EV charging stations on a pan-India basis, including rural and semi-urban areas.

The setting up of a charging station is an unlicensed activity and private players can install EV charging stations (EVCS) as per Ministry of Power (MoP)'s Guidelines of September 17, 2024.
